

IN THE NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI, COURT - II

Item No. 229

(IB)-35(ND)/17

IA/266/2020, IA/2498/2020 & IA/5284/2020

IN THE MATTER OF:

M/s. Helpline Hospitality Pvt. Ltd.

SECTION: 9 of IBC, 2016

Order Delivered on 07.12.2020

CORAM:

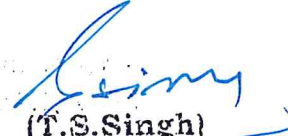
**SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)**

**SHRI NARENDER KUMAR BHOLA
HON'BLE MEMBER (T)**

PRESENT: Senior Advocate Mr. Rakesh Tiku with Awijit Paliwal Advocate
for Applicants in CA No.266 of 2020
CP (IB)-35(ND)/17, Sameer Rastogi Adv appearing for Liquidator

ORDER

Due to paucity of time, renotify this case on 20th January, 2021:


(T.S.Singh)
Court Officer